

the reply given to Starred Question No. 1157 on the 29th May, 1962 and state the progress made in the judicial inquiry regarding the death of Shri I. J. Johar, D.I.G., Police in Nagaland?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** The judicial enquiry has been completed. The finding is that Shri Johar was burnt to death while trying to escape from the hut where he was staying after it had accidentally caught fire.

#### **National Small Industries Corporation**

1493. { Shri U. M. Trivedi:  
Shri Bade:  
Shri Kachhaviya:

Will the Minister of Commerce and Industry be pleased to state:

(a) how many applications for hire-purchase of machinery were received so far by the National Small Industries Corporation from Madhya Pradesh and what is the total value;

(b) what is the number of applications and value thereof accepted by the National Small Industries Corporation;

(c) what is the number and value of application out of the above in the case of which orders have been placed by the National Small Industries Corporation;

(d) what is the number and value of machinery actually supplied so far;

(e) what is the reason for the inordinate delay in supply of machines to small scale industries in Madhya Pradesh; and

(f) what are the measures contemplated to remove these so that this backward State may develop speedily?

**The Minister of Industry in the Minister of Commerce and Industry (Shri Kanungo):** (a) 595 applications covering 2,719 machines valued at Rs. 1.94 crores were received till the 30th June, 1962.

(b) 449 applications covering 1,755 machines valued at Rs. 86.7 lakhs were accepted upto the 30th June, 1962. This excludes applications withdrawn at the initiative of the applicants or rejected by the Corporation mostly on account of import control regulations.

(c) Earnest money in respect of 430 machines having been received, orders in respect of 293 machines valued at Rs. 19.0 lakhs were placed as on the 30th June, 1962.

(d) 47 machines valued at Rs. 3.0 lakhs have been supplied to applicants in Madhya Pradesh as on the 30th June, 1962.

(e) and (f). Applications from Madhya Pradesh came in greater proportion only in the last three years. Immediately thereafter the Corporation experienced shortage of foreign exchange. Now that sufficient foreign exchange has been made available to the Corporation, applications from Madhya Pradesh will receive their machines in the near future.

#### **Allotment of Quotas of Copper to States**

1494. { Shri U. M. Trivedi:  
Shri Bade:  
Shri Kachhaviya:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that quotas of copper given to the various States have been increased in 1961-62 as compared to 1960-61;

(b) if so, whether the percentage of increase is uniform for all the States;

(c) whether it is a fact that the increase in the case of Madhya Pradesh State is only 41 per cent while in the case of some other States it has 100 per cent to 200 per cent;

(d) if so, in which States and the reason thereof;

(e) whether Government are considering rationalisation of allotment to various States; and

(f) whether the Madhya Pradesh Government requested the Government of India for increasing the quota?

**The Minister in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Yes, Sir.

(b) to (d). The increase has been uniform in all states. In the case of states whose earlier allocations were very inadequate there was substantial increases. Such States are Delhi, Madras, Andhra Pradesh, Jammu and Kashmir, Kerala, Bihar, Orissa, Rajasthan, Assam and Himachal Pradesh. In the case of other States also there were increases depending on availability of foreign exchange.

(e) Yes, Sir. State Governments are being requested to intimate their requirements of non-ferrous metals for small scale units in their respective States on a uniform basis of a single shift of 8 hours.

(f) Yes, Sir. Similar requests have been received from other States also.

### मौज्जाम्बिक

१४६५. श्री बगड़ी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अगस्त के पहले सप्ताह में राष्ट्रसंघ के सामने भारत सरकार ने अनुरोध किया था कि मौज्जाम्बिक की स्वतंत्रता की मांग की उम्मीद न की जाये; और

(ख) यदि हाँ, तो इसका परिणाम क्या हुआ ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख) जी हाँ । औपनिवेशिक देशों और लोगों को स्वाधीनता दिए जाने की घोषणा पर अमल करने के

संबंध में जो स्थिति है उसे जानने के लिए जो विशेष समिति बनाई गई थी, उसने १० अगस्त १९६२ को एक प्रस्ताव पास किया, जिसमें, और बातों के साथ-साथ, मौज्जाम्बिक के लोगों की स्वाधीनता की मांग का समर्थन किया गया । और देशों के साथ भारत ने भी इस प्रस्ताव को पेश किया और वोट देकर इसका समर्थन किया । यह प्रस्ताव विशेष समिति का उस रिपोर्ट का अंग रहेगा जिस पर संयुक्त राष्ट्र महासभा के अगले अधिवेशन में विचार किया जाएगा ।

### Export of Precious Stones

**1496. Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the total quantum of export of precious stones during the year 1960-61;

(b) to what different countries (Quantity-wise) are precious stones exported from India;

(c) to what extent are we required to import synthetic and other unfinished precious stones; and

(d) what steps are being proposed to augment our exports and to develop the precious and semi-precious stones industry?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Rs. 6,58,010.

(b) A statement showing the export of precious stones to various countries during the year 1960-61 is laid on the Table of the House. [See Appendix II, annexure No. 37].

(c) 50 per cent of the value of the precious stones exported is imported in the shape of synthetic and unfinished precious stones.

(d) Various steps such as import of unfinished stones and essential tools and equipment against exports of